

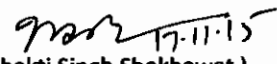
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 18 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
2	Smt. Kamala Jain, Advocate	S.B. Civil First Regular First Appeal No. 209/08 Shyam Lal Vs. Rajendra Chordia	R.K. Daga	Manish Sharma
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
4	Sh. O.P. Sharma-I, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11323/15 Smt. Resham Devi Vs. State	Karan Pal Singh	Neeraj Batra
5	Sh. O.P. Sharma-I, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 12507/15 Smt. Maya Sharma Vs. State	Timan Singh	Ram Rakh Sharma
6	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No.237/07 Smt. Jahida Khatoon Vs. Abdul Majid	M.M.Ranjan	
7	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. S407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
8	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No. 631/05 Om Prakash Vs. Thakur Pratap Singh	B.L. Mandhana	L.L. Gupta
9	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 26/14 Suresh Vs. Smt. Jamma Devi	Sudhir Jain	Sunil Tyagi
10	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
11	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
12	Smt. Madhuri Singh , Advocate	S.B. Civil Misc. Appeal No. 3965/15 Phool Chand Pareta VS. Smt. Monika Pareta	Jinesh Jain	Pradeep Mathur
13	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4397/15 Anil Khutetia Vs. State	Mahesh Gupta	Sunita Satyarthi
14	Sh. Ankur Rastogi, Advocate	S.B. Civil Misc. Appeal No. 843/15 Chanchal Agrawal Vs. Vipin Kumar Agrawal	J.K.Sharma	Anil Jain
15	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No.660/12 Vinod Kumar Vs. Anita	Ashvin Garg	Saransi Sani
16	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition NO. 1248/14 & 1247/14 Lakhn Singh Vs. state	Rajneesh Gupta	
17	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	R.K. Agarwal	M.M. Ranjan

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADF)

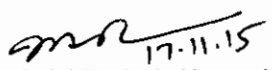
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. cr. Misc. Bail Applicatio No. Parvej Ahemad Vs. State	M.K. Kaushik	
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 414/11 Ram Swaroop Vs. Sheoraj and Ors.	Arun Sharma	Sudarshan Kumar Laddha
3	Smt. Kamala Jain, Advocate	D.B. Civil Misc. Appeal No. 3950/13 Rekha Sharma Vs. Jitendra Tiwari	Mahesh Gupta	O.P. Mishra
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 442/06 Roop Chand Vs. Ram Gopal	Prahlad Sharma	M.M. Ranjan
5	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	
6	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	N.K. Maloo	G.K. Garg
7	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 606/13 Sunita Vs. Ganesh Kumar	R.M. Jain	Kapil Gupta
8	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.220/13 Shri Bhagwandas Vs. Urmila Devi	Sunita Pareek	
9	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 & 84/15 Reena Vs. Pankaj Kumar	Mahesh Chand	Amit Jindal
10	Sh. Pankaj Gupta , Advocate	S.B. Civil First Appeal No. 19/14 Suresh Kumar Poddar Vs. Prahaladrai Soni	Ashok Sharma	R.D.S. Naruka
11	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
12	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 239/95 Gokul Chand Vs. Mathura Lal	Ankit Jain	Rajesh Goswami
13	Sh. Ravi Bhojak, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala
14	Smt. Nirmala Sharma, Advocate	S.B. Criminal Transfer Application No. 10/13 Narendra Singh Vs. State	Rajneesh Gupta	Kamlendra Sihag
15	Sh. Bhuvensh Sharma, Advocate	S.B. Cr. Misc. Bail Application 6980/15 Anand Pandit Vs. State	A.K. Jain	Rajesh Sharma

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By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)